

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 353

Dated:- 03/06/2017

In the interest of administration of Justice, Shri Mohammad Akram Chowdhary, 1st Additional District & Sessions Judge, Jammu shall hold the additional charge of the court of Principal District & Sessions Judge, Jammu till further orders.

By Order


(Sanjay Dhar)
Registrar General

No:- 6375-87/R-9

Dated:- 03/06/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
.....for placing the same before His Lordship Hon'ble the Chief Justice for kind information of His Lordship.
2. Secreary to Hon'ble Mr. Justice _____
..... for placing the same before the Hon'ble Judge for kind information of His Lordship.
3. Principal District & Sessions Judge, Jammu.
4. Shri Mohammad Akram Chowdhary, 1st Additional District & Sessions Judge, Jammu.
.....for information and necessary action.


Registrar General